

COMMITTEE ON SUBORDINATE  
LEGISLATION

ELEVENTH REPORT

SHRI VIKRAM MAHAJAN (Kangra): I beg to present the Eleventh Report of the Committee on Subordinate Legislation.

12.42 hrs.

STATEMENT RE: SALARIES, ALLOWANCES ETC. OF MEMBERS OF PARLIAMENT OF INDIA AND CERTAIN FOREIGN PARLIAMENTS

MR. SPEAKER: Shri D. N. Tiwary.

SHRI D. N. TIWARY (Gopalganj): Sir, before I make the statement, I want to draw your attention to a mistake, on this item.

The impression given is that this statement is being made by me on my behalf. This statement was passed by the Committee on Salaries and Allowances of Members of Parliament. I being the Chairman, I make the statement on behalf of the Committee, not as a Member.

MR. SPEAKER: You are taken as the Chairman. Otherwise, it would not have been allowed.

SHRI S. M. BANERJEE (Kanpur): He is making a statement on Salaries, Allowances etc. of Members of Parliament of India and certain foreign Parliaments. What about salaries of railway workers and others?

SHRI D. N. TIWARY: I am not asking for any increase in salaries and allowances.

Sir, the item says: Statement by Member. It should be: Statement by the Chairman of the Committee on Salaries and Allowances of Members of Parliament.

MR. SPEAKER: It is always in the name of the Chairman or the Mem-

ber. Don't worry about it. You better read it or lay it on the Table of the House, as you like. I advise you to lay it on the Table of the House.

SHRI D. N. TIWARY: This is a small thing....

MR. SPEAKER: You may read the covering statement and lay the other thing on the Table of the House.

SHRI D. N. TIWARY: Mr. Speaker, Sir, on many occasions in the past, news items have appeared in the Press about the emoluments etc., of Members of Parliament. The information given in such news items has generally been exaggerated. You will recall, Sir, when the attention of the House was drawn to a similarly exaggerated news on the 3rd December, 1973, you were pleased to observe as follows:—

'We shall try to collect every information, and if the whole information could come to us during this very session, we will lay it before the House, I will send it to the Leader of the House also.'

The Joint Committee on Salaries and Allowances of Members of Parliament has since collected information from 22 countries about the salaries and allowances paid to, and amenities enjoyed by, Members of their Parliaments. With your permission, I lay it on the Table of the House.

A Member of our Parliament receives a salary of Rs. 500/- per month and a daily allowance of Rs. 51/- during sessions and for attending the meetings of Parliamentary Committees during inter-session periods. These rates were fixed in 1969. Since then the cost of living has gone up by about 53 per cent, from 173 in 1969 to 264 in January, 1974 (with base 1960—100). A Member of Parliament gets road mileage at the rate of 32 paise per kilometre which was fixed in 1954. He pays for the various services like residential accommoda-